

14



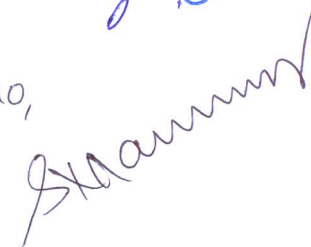
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/192/2016  
NAME OF THE PETITIONER(S) : S.Devaraj & Another  
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D.PERUMAN SARANYAN	Petitioner 1 & 2	
2.	A.M. ILANGO	Respondent - 11	
3.	S. Manjula devi, Adv for Adv. vidhyashankar Coimbatore	for R <sub>1</sub> to R <sub>7</sub> to R <sub>10</sub> , R <sub>13</sub> to R <sub>15</sub>	

**ORDER**

Shri D Peruman Saranyan, counsel for Petitioner No.1 & No.2 present. Ms S Manjula Devi, counsel for R1 to R3, R7 to R10, R13 to R15 and Shri A M Ilango, counsel for R11 are present. Both the counsels sought time for submitting arguments in CA 36/2016. Shri Bharath Kumar, R3 in the CA who is R11 in the CP present and his counsel reported that his signatures in the share transfer certificates filed alongwith the CA by the applicants are forged and they are intending to file an application for sending certain documents for forensic examination. Time extended at the request of both the counsels for hearing CA 36/2016. Put up on 22/3/2017 at 10.30 A.M.

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)